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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 29 of 2018 with
C.P. No. 195/241-246/NCLT/AHM/2017

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL

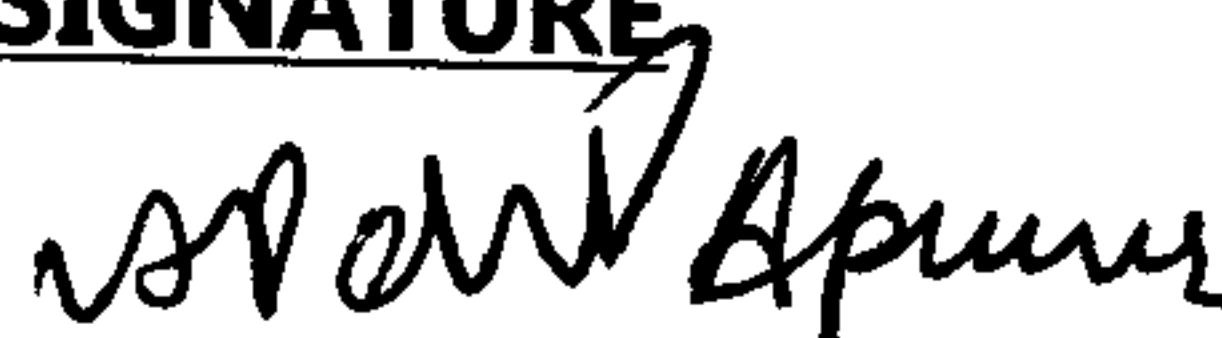
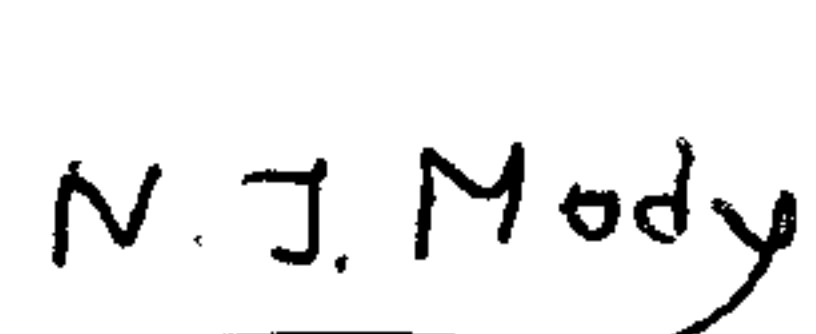


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2018**

Name of the Company Sanjay Bhagwanji Attara

V/s.

Komoline Aerospace Ltd. & Ords

Section of the Companies Act: Section 241-246 of the Companies Act, 2013


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sanjay Bhagwanji Attara (A.S. Vakil)	Advocate	Petitioner	
2.	NAISHAL J. MODY	Advocate	Respondent	
	INSTRUCTED BY PAVAN S. GODIAWALA	Advocate	Respondent : 2	
	ISHAN JOSHI	ADVOCATE	RESPONDENT : 3	

ORDER

Advocate Mr. Naishal Mody i/b Advocate Mr. Pavan Godiawala is present for the Respondent no. 2. Advocate Mr. Ishan Joshi is present for the Respondent no. 3, Advocate Mr. A. S. Vakil is present for the Applicant.

Learned Lawyer appearing on behalf of the Respondent requested for one-day time to file reply/objection. The Opportunity is granted.

List the matter on 26.09.2018.


**HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)**

Dated this the 25th day of September, 2018